

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 4916
TO BE ANSWERED ON 26.03.2018
REGIONAL VOCATIONAL TRAINING

4916. SHRI VENKATESH BABU T.G.:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the number of people who have been provided the facility of opening new start ups under the 'Skill Development' programme during the last four years across the country, State-wise;
- (b) the total number of people who benefitted from it and the number of people who have got employment in these new start ups, State-wise;
- (c) whether the Government is coordinating with other ministries, educational institutions, public institutions and private institutions for skill development; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI ANANTKUMAR HEGDE)**

(a) to (d) There is no provision to provide the facility of opening new start ups under the 'Skill Development' programme. However, a total of 8,184 Startups have been recognised under the Startup India initiative being administered by Department of Industrial Policy & Promotion, Ministry of Commerce & Industry. The State-wise details of the Startups recognized are given at **Annexure**. As per the data available, a minimum of 77,051 direct jobs have been created under the Start-up India program through the recognized Startups till 20.03.2018.

Ministry of Skill Development & Entrepreneurship (MSDE), which has been set up to coordinate skill development efforts in the country, has notified common norms for rationalization of Schemes on Skill Development being administered by more than 20 Central Government's Ministries/Departments. The norms includes standards for inputs/output, funding/cost norms, third party certification and assessment cost etc. across the various skill development programmes while allowing flexibility to meet the requirements of different parts of the country/different socio economic groups. However, different ministries are free to frame schemes at their discretion to meet local/sectoral needs while adhering to common norms.

**Annexure referred to in reply to part (a) to (d) of the Lok Sabha Unstarred
Question No. 4916 for answer on 26.03.2018**

State-wise list of the Startups recognized under Startup India

Sl. No.	State	Number of Startups
1	Andaman and Nicobar Islands	2
2	Andhra Pradesh	149
3	Arunachal Pradesh	4
4	Assam	65
5	Bihar	81
6	Chandigarh	35
7	Chhattisgarh	91
8	Dadra and Nagar Haveli	3
9	Daman and Diu	1
10	Delhi	1107
11	Goa	28
12	Gujarat	437
13	Haryana	409
14	Himachal Pradesh	11
15	Jammu and Kashmir	33
16	Jharkhand	65
17	Karnataka	1263
18	Kerala	267
19	Madhya Pradesh	184
20	Maharashtra	1635
21	Manipur	5
22	Mizoram	1
23	Nagaland	5
24	Orissa	161
25	Pondicherry	5
26	Punjab	62
27	Rajasthan	214
28	Sikkim	1
29	Tamil Nadu	453
30	Telangana	462
31	Tripura	2
32	Uttar Pradesh	623
33	Uttarakhand	66
34	West Bengal	254
Total		8184